

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 117
CP No. (IB)- 65/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Ashok Kumar Sharma

...Operational Creditor

Versus

M/s Puneet Steels and Alloys Pvt. Ltd.

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Dikshant Jain, Adv.

For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Dikshant Jain, Adv. appearing on behalf of the Petitioner/
Operational Creditor submits that the matter has been settled amicably between
the parties and he seeks to withdraw the Petition. Permission granted. CP No.
(IB)- 65/9/JPR/2021 is dismissed as withdrawn.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

July 04, 2022

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